

MINUTES OF THE VC MEETING NO.09 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 25.03.2021 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 09(2020-21) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 25.03.2021 at 3:00 PM, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Sushil T Williams, Deputy Secretary (Oil Refinery), MoPNG
- ii. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- iii. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- iv. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

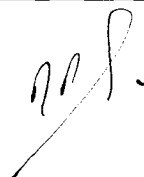
- i. Shri Nitish Suri, Dy. DGFT
- ii. Shri Ram Paul Singh, FTDO

3. **Altogether 148 applications (including 76 deferred cases) were considered by the EFC, out of which 66 cases were approved (including 18 cases on post facto basis), 4 cases rejected & closed and remaining 78 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited.** The decision of the Committee is indicated in the tabulated statement given below:

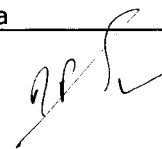
**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW)
(Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	SP Hortiplex	50724/ AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW.
2.	Dev Traders	51345/ AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 25000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Dev Traders
3.	Bayer Bioscience Pvt Ltd	51375/ AM21	Hybrid Rice (Paddy) seeds	23.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW

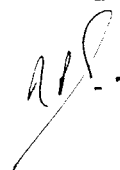
4.	Sudhir Traders	51394/ AM21	Paddy	30.01.2021	Deferred due to want of comments / NOC from DoAC&FW
5.	BabluDey	51411/ AM21	Non Basmati Rice Paddy Other than seed quality	03.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 3000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Bablu Dey
6.	BabluDey	51412/ AM21	Non Basmati Rice Paddy Other than seed quality	03.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No .1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Bablu Dey
7.	JK Agri Genetic Limited	51413/AM21	Hybrid Rice (Paddy) seeds	03.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-142/2020-S.D.IV (262 nd EXIM – Export-31)dated 23.03.2021 for export of 25000 Kg Hybrid Rice (Paddy) seeds to Nepal by JK Agri Genetic Limited



8.	Kaveri Seeds Company Ltd	51417/ AM21	Hybrid Rice (Paddy) seeds	04.02.2021	Deferred due to want of comments / NOC from DoAC&FW
9.	Shree Nathji Trading Company	51417/ AM21	Non Basmati Rice Paddy Other than seed quality	10.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 2500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Shree Nath ji Trading Company
10.	Mahakal Traders	51423/ AM21	Non Basmati Rice Paddy Other than seed quality	05.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 6000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Mahakal Traders
11.	Guru Smarth Export	51427/ AM21	Non Basmati Rice Paddy Other than seed quality	06.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Guru Smarth Export
12.	Vikash Kumar Mishra	51428/ AM21	Non Basmati Rice Paddy Other than seed quality	07.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Vikash Kumar Mishra



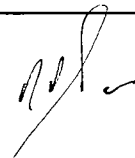
13.	Shivam Enterprises	51430/ AM21	Non Basmati Rice Paddy Other than seed quality	08.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Shivam Enterprises
14.	Bayer Bioscience Pvt Ltd	51431/ AM21	Hybrid Rice (Paddy) seeds	09.02.2021	Deferred due to want of comments / NOC from DoAC&FW
15.	Shree Nathji Trading Company	51432/ AM21	Non Basmati Rice Paddy Other than seed quality	10.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 3000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Shree Nathji Trading Company
16.	HeerImpex	51442/ AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments / NOC from DoAC&FW. Application to be forwarded to Trade Division , DoAC&FW for wants of comments /NOC
17.	Brijesh Kumar	51443/AM21	Non Basmati Rice Paddy Other than seed quality	19.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Brijesh Kumar



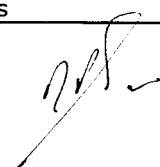
18.	Dhiraj Kumar Giri	51447/AM21	Non Basmati Rice Paddy Other than seed quality	19.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Dhiraj Kumar Giri
19.	ShriLaxmi Foods	51451/AM21	Non Basmati Rice Paddy Other than seed quality	21.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Shri Laxmi Foods
20.	Ali & Hussain Traders	51452/AM21	Non Basmati Rice Paddy Other than seed quality	21.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Ali & Hussain Traders
21.	Bayer Bioscience Pvt Ltd	51454/AM21	Hybrid Rice (Paddy) seeds	22.02.2021	Deferred due to want of comments / NOC from DoAC&FW
22.	RS Traders	51457/AM21	Non Basmati Rice Paddy Other than seed quality	22.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 2200 MT Non Basmati Rice Paddy Other than seed quality to Nepal by RS Traders



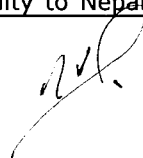
23.	Alok Traders	51458/ AM21	Non Basmati Rice Paddy Other than seed quality	22.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Yashavant Kumar Gupta
24.	Bayer Bioscience Pvt Ltd	51459/ AM21	Hybrid Rice (Paddy) seeds	23.02.2021	Deferred due to want of comments / NOC from DoAC&FW
25.	Corteva Agriscience Seeds Pvt Ltd	51463/ AM21	Hybrid Rice (Paddy) seeds	24.02.2021	Deferred due to want of comments / NOC from DoAC&FW
26.	Corteva Agriscience Seeds Pvt Ltd	51464/ AM21	Hybrid Rice (Paddy) seeds	24.02.2021	Deferred due to want of comments / NOC from DoAC&FW
27.	Corteva Agriscience Seeds Pvt Ltd	51466/ AM21	Hybrid Rice (Paddy) seeds	25.02.2021	Deferred due to want of comments / NOC from DoAC&FW
28.	Yashavant Kumar Gupta	51468/AM21	Non Basmati Rice Paddy Other than seed quality	25.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Yashavant Kumar Gupta



29.	UPL Limited	51469/AM21	Hybrid Rice (Paddy) seeds	26.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-141/2020-S.D.IV (261TH EXIM-Export-12) dated 11.02.2021 for export of 110000 Kg Hybrid Rice (Paddy) seeds to Nepal by UPL Ltd
30.	Narayan Traders	51482/AM21	Non Basmati Rice Paddy Other than seed quality	28.02.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Narayan Traders
31.	Ansh Traders	51485/AM21	Non Basmati Rice Paddy Other than seed quality	01.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 7500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Ansh Traders
32.	Corteva Agriscience Seeds Pvt Ltd	51489/AM21	Hybrid Rice (Paddy) seeds	03.03.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	Nitish Srivastav/ Raj Laxmi Traders	51492/AM21	Non Basmati Rice Paddy Other than seed quality	04.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Nitish Srivastav/Raj Laxmi Traders



34.	Corteva Agriscience Seeds Pvt Ltd	51496/AM21	Hybrid Rice (Paddy) seeds	05.03.2021	Deferred due to want of comments / NOC from DoAC&FW
35.	Yash Raj Trading Co	51499/AM21	Non Basmati Rice Paddy Other than seed quality	06.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 34000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Yash Trading Co
36.	Karan Kumar Yadav/ Shree RS Traders	51500/AM21	Non Basmati Rice Paddy Other than seed quality	08.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Karan Kumar Yadav/ Shree RS Traders
37.	Umesh Prasad Sah/ Suvlaxmi Traders	51504/AM21	Non Basmati Rice Paddy Other than seed quality	08.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Umesh Prasad Sah/Suvlaxmi Traders
38.	Satyanarayan Gupta/ M/s Suraj Traders	51506/AM21	Non Basmati Rice Paddy Other than seed quality	09.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal



					by Satyanarayan Gupta/Suraj Traders
39.	Kanodia Enterprises	51510/ AM21	Non Basmati Rice Paddy Other than seed quality	09.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Kanodia Enterprises
40.	Gopal Das Pawan Kumar	51516/AM21	Non Basmati Rice Paddy Other than seed quality	10.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 30000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Gopal Das Pawan Kumar
41.	Lath Enterprises	51520/ AM21	Non Basmati Rice Paddy Other than seed quality	16.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Lath Enterprises
42.	Corteva Agriscience Seeds Pvt Ltd	51521/ AM21	Hybrid Rice (Paddy) seeds	16.03.2021	Deferred due to want of comments / NOC from DoAC&FW



43.	Om Traders	51523/AM21	Non Basmati Rice Paddy Other than seed quality	16.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No. 1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Om Traders
44.	Ganesh Trading Company	51524/AM21	Non Basmati Rice Paddy Other than seed quality	16.03.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No1-79/2020.SD-IV (Pt-VII) dated 25.03.2021 for export of 3000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Ganesh Trading Company
45.	Corteva Agriscience Seeds Pvt Ltd	51525/AM21	Hybrid Rice (Paddy) seeds	17.03.2021	Deferred due to want of comments / NOC from DoAC&FW
46.	Nunhems India Pvt Ltd	51532/AM21	Onion Breeder Seed	20.03.2021	Rejected. As per ITC (HS) Export Policy 2018, the item is prohibited for export.
47.	Trade Exim	51534/AM21	Onion Seed	20.03.2021	Rejected. As per ITC (HS) Export Policy 2018, the item is prohibited for export
48.	Bayer Bioscience Pvt Ltd	51537/AM21	Hybrid Rice (Paddy) seeds	23.03.2021	Deferred due to want of comments / NOC from DoAC&FW



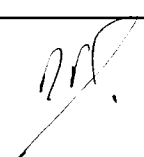
49.	Laxmi Traders/Dinanath Bhagat	51539/AM21	Non Basmati Rice Paddy Other than seed quality	23.03.2021	Deferred due to want of comments / NOC from DoAC&FW
<u>Department of Animal Husbandry and Dairying</u>					
50.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Rejected/Closed. Firm is not responsive to the multiple emails issued by DoAHD seeking deficient documents/information from the firm.
51.	MTE Exim Pvt Ltd	51315/AM21	Wheat Bran	26.12.2020	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 4000 MT Wheat Bran to Bangladesh by MTE Exim Pvt Ltd
52.	Tapan Traders	51350/AM21	Wheat Bran	11.01.2021	Deferred due to want of comments / NOC from DoAHD
53.	Siddeswari Enterprise	51351/AM21	Wheat Bran	13.01.2021	Based on the comments received from DoAHD vide OM No. 110102(1)/32/2021-Trade (E-18374) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
54.	Krishna Traders	51354/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
55.	Krishna Traders	51355/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD



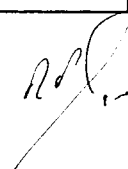
56.	Krishna Traders	51356/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
57.	Sudharm Ayat niryatPvt Ltd	51368/AM21	Wheat Bran	21.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2021 Trade (E-18476) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	S V International	51372/AM21	Wheat Bran	22.01.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 500 MT Wheat Bran to Bangladesh by SV International.
59.	Rakhi Enterprise	51377/AM21	Wheat Bran	25.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2021 Trade (E-18476) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
60.	KamalabariPvt Ltd	51385/AM21	Wheat Bran	27.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/45/2021 Trade (E-18509) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved



					the case on Post facto basis
61.	Shiv Shakti Traders	51390/AM21	Rice Bran	28.01.2021	Deferred due to want of comments / NOC from DoAHD
62.	Bikash Sharma	51398/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
63.	Bikash Sharma	51399/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
64.	Bikash Sharma	51401/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
65.	Sourav International	51407/AM21	Wheat Bran	01.02.2021	Deferred due to want of comments / NOC from DoAHD
66.	T A Enterprise	51408/AM21	Wheat Bran	01.02.2021	Deferred due to want of comments / NOC from DoAHD
67.	More & Co.	51409/AM21	Wheat Bran	02.02.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/51/2021 Trade (E-18586) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
68.	Madhusudan Ghosh/ Ghosh Traders	51410/AM21	Wheat Bran	03.02.2021	Deferred due to want of comments / NOC from DoAHD
69.	Pannalal export Pvt Ltd	51415/AM21	Wheat Bran	04.02.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/51/2021 Trade (E-18586) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



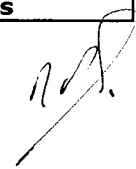
70.	Pannalal export Pvt Ltd	51416/AM21	Wheat Bran	04.02.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/54/2021-Trade (E-18638) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
71.	ParitoshBiswas	51418/AM21	Wheat Bran	04.02.2021	Based on the comments received from DoAHD vide OM No 110102(1)/54/2021-Trade (E-18638) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
72.	Krishna Traders (New)	51425/AM21	Wheat Bran	06.02.2021	Deferred due to want of comments / NOC from DoAHD
73.	Krishna Traders (New)	51426/AM21	Wheat Bran	06.02.2021	Deferred due to want of comments / NOC from DoAHD
74.	Imex Global Merchant Pvt Ltd	51429/AM21	Wheat Bran	08.02.2021	Deferred due to want of comments / NOC from DoAHD
75.	SK Imtiaz	51433/AM21	Wheat Bran	11.02.2021	Based on the comments received from DoAHD vide OM No 110102(1)/65/2021-Trade (E-18694) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



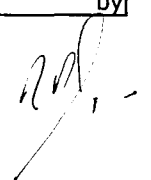
76.	Accent Deal Trade Pvt Ltd	51434/AM21	Wheat Bran	11.02.2021	Based on the comments received from DoAHD vide OM No. 110102(1)/65/2021-Trade (E-18694) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
77.	Paritosh Biswas	51435/AM21	Wheat Bran	12.02.2021	Based on the comments received from DoAHD vide OM No. 110102(1)/65/2021-Trade (E-18694) dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
78.	Suhani Export	51437/AM21	Wheat Bran	13.02.2021	Deferred due to want of comments / NOC from DoAHD
79.	Ghosh Export	51441/AM21	Wheat Bran	17.02.2021	Based on the comments received from DoAHD vide OM No. Nil dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
80.	Nowrangroy Agro Pvt Ltd	51444/AM21	Wheat Bran	19.02.2021	Based on the comments received from DoAHD vide OM No. Nil dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC



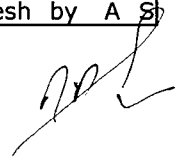
					EFC has approved the case on Post facto basis
81.	SUMIT COMMERCIAL CO.	51445/AM21	Wheat Bran	19.02.2021	Based on the comments received from DoAHD vide OM No. Nil dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
82.	SUMIT COMMERCIAL CO.	51446/AM21	Wheat Bran	19.02.2021	Based on the comments received from DoAHD vide OM No. Nil dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
83.	Saraf Trexim Limited	51448/AM21	Wheat Bran	20.02.2021	Deferred due to want of comments / NOC from DoAHD
84.	Sadiya Enterprise	51449/AM21	Wheat Bran	20.02.2021	Deferred due to want of comments / NOC from DoAHD
85.	Ajay Kumar Gupta	51450/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
86.	Sahu Trading	51453/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
87.	India Export International	51455/AM21	Wheat Bran	22.02.2021	Based on the comments received from DoAHD vide OM No. Nil dated 05.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



88.	Maa Siddeswari Enterprise	51456/AM21	Wheat Bran	22.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Maa Siddeswari Enterprise
89.	Ahan International	51461/AM21	Wheat Bran	23.02.2021	Deferred due to want of comments / NOC from DoAHD
90.	S.K International	51462/AM21	Wheat Bran	24.02.2021	Deferred due to want of comments / NOC from DoAHD
91.	Krishneel Exports Pvt Ltd	51465/AM21	Wheat Bran	24.02.2021	Deferred due to want of comments / NOC from DoAHD
92.	Paritosh Biswas	51470/AM21	Wheat Bran	26.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Paritosh Biswas
93.	Ajmir Agency	51471/AM21	Wheat Bran	26.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 4000 MT Wheat Bran to Bangladesh by Ajmir Agency.
94.	Rangeet Enterprise	51473/AM21	Wheat Bran	27.02.2021	Deferred due to want of comments / NOC from DoAHD
95.	Phoenix Overseas Limited	51474/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Phoenix Overseas Limited
96.	Phoenix Overseas Limited	51475/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by



					Phoenix Overseas Limited
97.	Prayas	51476/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Prayas
98.	Prayas	51477/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Prayas
99.	Prayas	51478/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Prayas
100.	Prayas	51479/AM21	Wheat Bran	27.02.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Prayas
101.	P S International Trades	51480/AM21	Wheat Bran	27.02.2021	Deferred due to want of comments / NOC from DoAHD
102.	Prayas	51483/AM21	Wheat Bran	01.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Prayas
103.	A S Enterprises	51484/AM21	Wheat Bran	01.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by A S

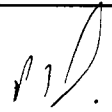


					Enterprises.
104.	Vijani Exim Pvt Ltd	51486/AM21	Wheat Bran	01.03.2021	Deferred due to want of comments / NOC from DoAHD
105.	Lokenath Traders	51495/AM21	Wheat Bran	05.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 3000 MT Wheat Bran to Bangladesh by Lokenath Traders
106.	Onward Commodeal Private Limited	51505/AM21	Wheat Bran	09.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Onward Commodeal Private Limited
107.	Kolkata Aayat Niryat Private Limited	51507/AM21	Wheat Bran	09.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Kolkata Aayat Niryat Private Limited
108.	Brij Kishore Prasad	51511/AM21	Wheat Bran	09.03.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No. Nil dated 19.03.2021 for export of 5000 MT Wheat Bran to Bangladesh by Brij Kishore Prasad
109.	Asadul Pretty Traders	51517/AM21	Wheat Bran	11.03.2021	Deferred due to want of comments / NOC from DoAHD
110.	Murli Flour Mills Pvt Ltd	51518/AM21	Wheat Bran	15.03.2021	Deferred due to want of comments / NOC from DoAHD
111.	Nazrul Enterprise	51519/AM21	Wheat Bran	15.03.2021	Deferred due to want of comments / NOC from DoAHD
112.	Sarathi Exim Pvt Ltd	51522/AM21	Wheat Bran	16.03.2021	Deferred due to want of comments / NOC from DoAHD
113.	Chawla International	51526/AM21	Wheat Bran	17.03.2021	Deferred due to want of comments / NOC from DoAHD

114.	Accent Deal Trade Pvt Ltd	51528/AM21	Wheat Bran	19.03.2021	Deferred due to want of comments / NOC from DoAHD
115.	Accent Deal Trade Pvt Ltd	51528/AM21	Wheat Bran	19.03.2021	Deferred due to want of comments / NOC from DoAHD
116.	Krishna International	51531/AM21	Wheat Bran	19.03.2021	Deferred due to want of comments / NOC from DoAHD
117.	Ganesh Chandra Kundu	51533/AM21	Wheat Bran	20.03.2021	Deferred due to want of comments / NOC from DoAHD
118.	Paritosh Biswas	51535/AM21	Wheat Bran	20.03.2021	Deferred due to want of comments / NOC from DoAHD
119.	GM Enterprise	51536/AM21	Wheat Bran	22.03.2021	Deferred due to want of comments / NOC from DoAHD
120.	Saheb International	51540/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
121.	More & Co	51541/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
122.	Jamir Uddin	51542/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
123.	MTE Exim Pvt Ltd	51543/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
124.	NK Agro Exports(India) Pvt Ltd	51544/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
125.	Himalaya Exports	51545/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD
126.	Rekha Roadwayws	51546/AM21	Wheat Bran	24.03.2021	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

SU Division



127.	MMTC Limited	51300/AM2 1	Redsanders wood in log form- Confiscated	08.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
128.	Sri Hare Rama Hare krishna Industries	51310/AM2 1	Redsanders wood in VAP form- Pattaland	21.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
129.	Glowide trade wings	51314/AM2 1	Redsanders wood in VAP form- Pattaland	23.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
130.	Nishant Aromas P. Limited	51490/AM2 1	Sandalwood Oil	03.03.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)

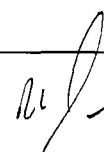
Ozone Cell

131.	Albany Molecular Research Hyderabad Research Centr	51487/AM2 1	Bromofluorometha ne (Export for Feedstock purpose only)	02.03.2021	Approved on the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide O.M No.11/14/2017-OC dated 11.03.2021 for export of 154.70 Kg Bromo fluoromethane by Albany Molecular Research Hyderabad Research Centr
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Department of Atomic Energy

132.	Opaque Ceramics Pvt Ltd	51292/ AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE FLOUR 325 MESH	06.12.2020	Based on the comments received from DAE vide email dated 01.03.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
133.	Opaque Ceramics Pvt Ltd	51293/ AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE 5 MICRONS	06.12.2020	Based on the comments received from DAE vide email dated 01.03.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

Ministry of Textiles



134.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. In this regard, a letter to be issued to Secretary, Ministry of Textiles for the expediting the comments in the case and to respond to O.M dated 24.12.2020 issued by DGFT regarding comments on exemption on export of hybrid silkworm egg from the restricted category .
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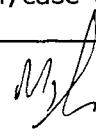
Ministry of Petroleum & Natural Gas

135.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG.
136.	Retail Detailz India Private Limited	51439/AM21	PARAFFINIC WHITE OIL b) ENA - ETHYL ALCOHOL (STN 96% AT 20C) LT c) BENZYL SALICYLATE d) LIGHT LIQUID PARAFFIN e) CALCIUM CARBONATE f) RAW TALC g) TEXAPON N-70 T h) WHITE SOFT PARAFFIN	16.02.2021	Deferred due to want of comments/NOC from MoPNG.
137.	Vans Overseas	51538/AM21	ENA ETHANOL 95% MIN	23.03.2021	Deferred due to want of comments/NOC from MoPNG.



Ministry of Mines

138.	Kings Metals & Alloys Madras Limited	50193/AM20	River sand	26.11.2019	Deferred due to want of comments /NOC from Ministry of Mines. Third D.O letter & reminder was issued to Ministry of Mines on 18.02.2021 for expediting their comments. A Consolidated letter with annexure to be issued to Joint Secretary, Ministry of Mines for final decisioning in all the cases forwarded to Ministry of Mines for comments.
139.	Mata Amritananda Mayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments /NOC from Ministry of Mines.
140.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred due to want of comments /NOC from Ministry of Mines.
141.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
142.	JVC India	50174/AM21	Playground Sand	08.05.2020	Deferred due to want of comments /NOC from Ministry of Mines
143.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines
144.	Arvik Minerals Pvt Ltd	51391/AM21	Silica Sand	29.01.2021	Deferred due to want of comments /NOC from Ministry of Mines
145.	Jai Vardhman Khaniz Pvt Ltd	51460/AM21	Silica Sand	23.02.2021	Deferred due to want of comments /NOC from Ministry of Mines
<u>DPIIT / MoHFW</u>					
146.	Jonakayem Pharma Formulation OPC Pvt Ltd	51527/AM21	Sterile Nylon Swabs 100% STERILE FLOCCULATED	19.03.2021	Deferred as EFC decided to take the matter/case on file.



147.	DSS Takara BioIndia Pvt Ltd	51530/ AM21	Rna Iso Plus	19.03.2021	Deferred as EFC decided to take the matter/case on file.
Miscellaneous Applications					
148.	Abhitex International	51467/AM2 1	A. 200337 DSDUK 3X3X16- P17 DRAFT BLOCKERS 36 COTTON DUCK B. Blockers 36 Ast Tapestry- 15pa-Retail \$4.99 Tapestry Blocker 12x90cm C. Blockers 36 Ast Tapestry- 15pa-Retail \$4.99 Tapestry Blocker 12x90cm D. Draft Blockers 36 Fauxsuede -15 PA- Retail \$4.99 Fauxsuede 3 Gravel Bags 3.5x36 L	25.02.2021	Rejected/Closed. As per ITC(HS) Export Policy 2018, the items are free for export and donot require authorization.

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from

active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) Rejected. Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) Closed. Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

A handwritten signature in black ink, appearing to be 'N/A' or similar, with a small dot at the end.